

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

13

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/349/ (IB)/2017
NAME OF THE PETITIONER(S) : LALCHAND BHIMRAJ
NAME OF THE RESPONDENT(S) : ABL BIOTECHNOLOGIES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Rahul Jain

Counsel for Petitioner

Rahul Jain

13

ORDER

Counsel for the Petitioner present and prayed for withdrawal of the petition. The prayer is allowed. The petition is **dismissed as withdrawn**.

Sd/-
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Sg/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk